

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P.NO.164/96

in

C.A.NO.2611/90

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 28th day of June, 1996

Muni Shankar
s/o Pritam Dutta
working as Khallasi
under D.R.M. Office
Northern Railway
Moradabad (U.P.)

.... Petitioner

(By Shri H.K.Gangwani, Advocate)

Versus

1. Shri V.K. Aggarwal
General Manager
Northern Railway
Broda House
NEW DELHI - 1.

2. Shri M.Z. Ansari
Divisional Railway Manager
Northern Railway
Moradabad(U.P.).

... Respondents

ORDER(Oral)

Shri H.K.Gangwani, learned counsel for the
Petitioner states that the applicant wishes to withdraw
the Contempt Petition, since the respondents have
already withdrawn the impugned orders. Therefore,
Contempt Petition is disposed of as withdrawn.


(R.K. AHOOJA)
MEMBER(A)

/RAO/